

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3995  
ANSWERED ON:17.12.2014  
CBI INVESTIGATION  
Banerjee Shri Kalyan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the details of cases of investigation started by the CBI during the last ten years in terms of orders of the Hon'ble Supreme Court and High Court;
- (b) the case-wise report in this regard;
- (c) the number of cases in which CBI has filed chargesheet; and
- (d) the number of cases in which trials have been concluded and the outcome of such trials?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (d): The details of Regular Cases registered by CBI during the last ten years i.e. from 2004 to 2014 (upto 31.10.2014) in terms of orders of the Hon'ble Supreme Court and High Courts, No. of cases chargesheeted and outcome of these cases concluded from trial are enclosed at Annexure 'A'.